

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 132 (ND)/2013
RT CP No.198/Chd/Hry/2017**

In the matter of:

Mrs. Rashmi Vaish

...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Nahush Jain, Advocate for the petitioner.
None for the respondents.

The arguing counsel for the respondents stated to be in some
personal difficulty. List the matter on 16.03.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 23, 2018
arora